

SPECIAL BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/391(KB)2018
CONT.A. (IBC)/4(KB)2021,
IA(I.B.C)/316(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	JAI BALAJI INDUSTRIES LIMITED VS SHRIRAMRATHI STEELS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

For Successful Resolution Applicant

Ms. Resnika Goyal, Adv.

For Damodar Valley Corporation

Mr. Sayak Ranjan Ganguly, Adv.

Mr. Srijani Ghosh, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **27.06.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**